

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4980

ANSWERED ON:02.09.2011

MECHANISM TO ASCERTAIN PROFIT EARNED BY MINERS

Shanavas Shri M. I.

Will the Minister of MINES be pleased to state:

- (a) whether there is any concrete mechanism to ascertain the quantum of profits registered by the miners in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor alongwith measures taken by the Government to rectify this issue;
- (d) whether the Government opted to learn and gain referential inputs from other mining countries and their profit monitoring mechanisms; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) to (e): All mining companies are required to prepare annual financial statement, which includes data on revenue, expenses and profits, and report in terms of the provisions of the laid down corporate and taxation laws of the country. However, in cases where mining activity is multi-locational or is integrated with downstream value addition, including metal production, it is not always possible to delineate the profits accruing to a company at the mine level, unless a mine level accounting centre is developed for the purpose.